COURT NO. 27 HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC:

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt04

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
	CRL.M.A. 8222/2025 In W.P.(CRL)-1052/2021	DR U S AWASTHI V/s UNION OF INDIA & ANR.	ALOK KUMAR, MANU MISHRA, KRISHAN KUMAR	Listing Remarks: AT 3.00 PM
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.URALOKKUMAR(ALOK.KUMAR@THSLAWFIRM.CO.URCBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) MOHAMMEDMUQEEM(MOHAMMEDMUQEEM@GALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UUNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPOMANU MISHRA(MANUMISHRA.HNLU@GMAIL.COKKRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COKKRISHAN KUMARKRISHAN KUMAR	()(9871939895)(PETITIONER) GMAIL.COM)(9999864964)(RESPONDENT) K)(9871939895)(PETITIONER) DNDENT) M)(9770774151)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(CBI-221-2021-E-0009) W.P.(CRL) 1051/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-02) W.P.(CRL) 1035/2021 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-21) W.P.(CRL) 1044/2021 FILED BY INDIAN FARMERS FERTILISER COOPERATIVE LIMITED (D. OF HEARING : 2025-04-02) W.P.(CRL) 1049/2021 FILED BY INDIAN POTASH LIMITED (D. OF HEARING : 2025-04-02) W.P.(CRL) 2200/2021 FILED BY DR. U. S. AWASTHI (D. OF HEARING : 2025-04-21) W.P.(CRL) 2199/2021 FILED BY P.S. GAHLAUT (D. OF HEARING : 2025-04-21) W.P.(CRL) 2165/2022 FILED BY AMARENDRA DHARI SINGH (D. OF HEARING : 2025-04-02) CRL.M.C. 8768/2024 FILED BY SANJAY JAIN (DISPOSED ON : 2024-11-22) W.P.(CRL) 408/2025 FILED BY SANJAY JAIN (D. OF HEARING : 2025-04-02)

HIGH COURT OF DELHI 18.03.2025

REGISTRAR (LISTING)